

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/15-40/Jus/Acctts/2013-

Shimla-1, dated 24th November, 2013

NOTIFICATION

It is hereby notified that Hon'ble Mr. Justice Ajay Manikrao Khanwilkar, Chief Justice, High Court of Himachal Pradesh, who has been transferred as Chief Justice of Hon'ble High Court of Madhya Pradesh, vide Government of India, Ministry of Law and Justice, Notification No.K.11017/09/2013-US.I dated 13th November, 2013, ceased to perform the duties of the office of the Chief Justice of this High Court with effect from 24th November, 2013 (afternoon).

BY ORDER

(SURESHWAR THAKUR)

REGISTRAR (INSPECTION, CB & BUDGET)

Endst: No.HHC/15-40/Jus/Acctts/2013-32860-84 Dated 24th November, 2013

Copy forwarded to:

- i) The Principal Private Secretary to Hon'ble the Chief Justice, Supreme Court of India, New Delhi.
- ii) The Secretary to Her Excellency, the Governor of Himachal Pradesh, Shimla-2.
- iii) The Principal Secretary to Hon'ble Chief Minister, Himachal Pradesh, Shimla-2.
- iv) The Principal Private Secretary to Hon'ble the Chief Justice, H.P.High Court, Shimla.
- (v) The Advocate General, State of H.P., Shimla-1.
- vi) The Chief Secretary to the Government of Himachal Pradesh, Shimla-2.
- vii) The Registrar-cum-Principal Private Secretary to Hon'ble Mr. Justice Ajay Manikrao Khanwilkar, Chief Justice, High Court of Madhya Pradesh at Jabalpur.
- viii) All the Secretaries to the Hon'ble Judges, H.P. High Court, Shimla.
- ix) The Registrar(s) of all the High Court (s) in India.
- x) The Registrar, Central Administrative Tribunal, New Delhi.
- xi) The Secretaries/Private Secretaries/PAs to the Registrar General/Registrar (Inspection, CB & Budget)/ Registrar (Judicial & Judges Branch/ Administration), Registrar (Legal Research and Rules)/Registrar(Vigilance, Finance & Accounts)/,H.P. High Court, Shimla.
- xii) The Chairman, Bar Council of India, New Delhi.
- xiii) The Chairman, Bar Council of H.P, Shimla.
- xiv) The President, Bar Association, H.P. High Court, Shimla.
- xv) The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi w.r.t. Notification No.K.11017/09/2013-US.I dated 13th November, 2013.
- xvi) The Principal Secretary (Home) to the Government of H.P., Shimla-2.
- xvii) The Secretary, Lokayukta, Himachal Pradesh, Shimla.
- xviii) The Accountant General (A&E), H.P., Shimla-3.
- xix) All the District/Addl. District & Sessions Judges including District & Sessions Judge (Forest) in H.P.
- xx) All the Os.SD/ Additional Registrars, H.P. High Court, Shimla.
- xxi) All the Deputy Registrars/Assistant Registrars, H.P. High Court, Shimla.
- xxii) The Senior Accounts Officer (Loan/Deposit Section), A.G., H.P., Shimla-3.
- xxiii) The District Treasury Officer, Capital Treasury, Shimla-2.
- xxiv) The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry office order No.HHC/Admn.1 (18)/78-11-9934-41, dated 8.4.2011.
- xxv) Personal file.

REGISTRAR (INSPECTION, CB & BUDGET)

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